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Declaration of Assets and Liabilities

Year 2024

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(9)	-

I, AMEY VIKRAM, son/daughter/wife of BRAI NARAYANIHA

ged. 30 years, belonging to Bihan Legisladive Assembly Secretariat

service and presently working as Assistant Director (Transator)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	45,000/	Anti Bras Nasagan The				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/-	25,000/-	4,00000/-			
(iii)	Bonds, Debentures and Shares in companies	-	-Nil-	-Nil-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lite îns. ~ 200,000/	-Ail-	Lite Ins. N 5,00,000/-			
(v)	Motor Vehicles (details of make, etc.)	1. Basas sominar 1. Mahindra Centuro	1. Hyundoù venue	1. Hezo pleasure	and the second s		
(vi)	Jewellery (give details of weight and value)	1. Gold ~ 50gm ~ 3.50,000/		1. bold a sogm ~3,50,500 /-			
(vii)	Other assets, such as values of claims / interests	-					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			Madangia madhubani N3.5 Acre N100,00,000			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Parsa patna 1200354 50,50,000					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Patria Patria Lovo ft 60,00,000	1252				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	Parisa - Par	252	peridence Madh-bani 1820 N 500 St US, 60, 600 /			
(v)	value Others (such as interest in property)			,			

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11/02/2025 77,50,600/
(a)	(i) Loans from Banks	Indian Bank Home Loan	77,50,000/-
	(ii) Loans from financial institutions	DMI finance	100,000 /-
(iii) (a) dea acc (b) dea wat (c) dea	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	5.B.P.D.C.L	3,000/

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	1.c.1.c.1 credit cond	N 80,000/
surcharge the asses which Ind filed. Giv Account I (ii) Wealt indicate t year upto Tax retur (iii) Sales case of p	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVCPV3146P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110114057920								
Gender	:-	M		M/F)			-			
Date of Birth	:-	1	7	0	4	1	9	9	4	(DD/MM/YYYY)
Class/Group	:-		В] (A	/B/C)					
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		-		-	-		A STATE OF THE PARTY OF THE PAR	MATERIAL PERSONS	Servic	e,
		B.S	.S BI	har Se	cretari	at Serv	ice et	C.)		
Home District	;-	Madhubani								
I hereby o		that	the	abov	e de	tails	are t	rue 1	to the	e best of my
							1	mer	1/18	_
				Si	gnatu	re	1	11/0	2/2	*************
				Na	ame o	f Emp	loyee:	Ar	ney.	VIKRAM
Place: patna	****			De	esigna	tion:	Ass	istan	t Di	rector (mans)
Place: Putnal Date: 4/02/25	****			Di	epartn	nent:	Pea	liam	en ta	y Affeirs.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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